

Organisation during the years 1952 and 1953 upto 1st December, 1953;

(b) the workers sent to different States (Industry-wise); and

(c) whether it is in the contemplation of Government to close down this organisation?

The Minister of Labour (Shri V. V. Giri): (a) The total number of workers recruited by the Gorakhpur Labour Organisation during the year 1952 was 18,024. During 1953 up to 1st December 1953 it was 17,139.

(b) A statement is laid on the Table of the House. [See Appendix VI, annexure No. 36.]

(c) The future of the Organisation will be discussed at the next meeting of the Indian Labour Conference being held in January 1954.

INDUSTRIAL TRIBUNAL

*1438. **Shri Mohana Rao:** Will the Minister of Labour be pleased to state:

(a) when the Industrial Tribunal to go into the question of wages, dearness allowance, leave facilities etc. of the workers in Coal-mines will be constituted as assured by Government during the Fourth Session of the House of the People; and

(b) the reasons for delay in setting up the Tribunal?

The Minister of Labour (Shri V. V. Giri): (a) and (b). Government are re-examining the question and they hope to announce the decision shortly.

WEST COAST ROAD

*1439. **Shri N. P. Damodaran:** (a) Will the Minister of Transport be pleased to state whether there is any proposal to change the alignment of the west-coast road (Bombay-Cape Comorin) passing through Chirakkal Taluk in Malabar District, Madras State and if so, what is the proposed change?

(b) Has any representation been received by Government for not changing the original alignment and if

so, what decision have Government taken in the matter?

(c) If any change in the alignment is contemplated, what are the reasons for the change?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes; a proposal has been made to the Government of India that the existing alignment of the West Coast Road within the Chirakkal Taluk passing through Taliparamba should be changed to run via Kannapuram and Madayi.

(b) and (c). Representations have been received both for and against the proposed change in the alignment. The Government of India have not taken any decision in the matter which is under discussion with the State Government of Madras.

FISHERIES

651. **Shri V. P. Nayar:** Will the Minister of Food and Agriculture be pleased to state whether any systematic work is being carried out under the Fisheries Department in collecting the necessary data for the development of deep sea fishing from the Southern Waters—off the coast of Travancore-Cochin State and Malabar and off the Coramandal Coast, south of Madras?

The Minister of Food and Agriculture (Shri Kidwai): Collecting necessary data for coastal and estuarine fisheries is the responsibility of the State Governments concerned. The Central Government is only responsible for development of deep-sea fisheries for which work has been initiated at Bombay for collecting the necessary data off the Coasts of Bombay and Saurashtra.

MICA LABOUR WELFARE COMMITTEE, GUDUR

652. **Shri Nanadas:** (a) Will the Minister of Labour be pleased to state how the Mica Labour Welfare Committee at Gudur was constituted?

(b) Who are its present Members?

(c) When will their term of office expire?